

(iv) Import and indigenous construction of sophisticated deep sea fishing vessels.

In addition, need for progressive modernisation is constantly being reviewed by the Ministry.

Money spent on the integrated rural development programme and the national rural employment programme

758. SHRI YELLA SESI BHUSHANA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the details of the amount spent for the Integrated Rural Development Programme (IRDP) and the National Rural Employment Programme (NREP) during the last three years:

(b) the number of persons who have been benefited by these programmes, State-wise;

(c) whether any officers/village panchayats have been made responsible for success of the programmes and also for ensuring that deserving persons are benefited by the programmes; and

(d) if so, the details of such agencies for ensuring correct selection of beneficiaries under the programmes?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI CHANDULAL CHANDRAKAR): (a) Amount utilised during last three

years under IRDP and NREP are as under:

(Rs. crore)			
Year		IRDP	NREP
1982-83	. . .	359.59	396.12
1983-84	. . .	406.09	392.89
1984-85	. . .	472.20	501.48

(b) Two statements I and II are attached. (See below)

(c) and (d) The Integrated Rural Development Programme is implemented by the district rural development agencies through the existing block machinery. The Panchayati Raj Institutions are also involved in the implementation of the programme. The beneficiaries of Integrated Rural Development Programme are identified on the basis of household survey. According to the guidelines, the list of the identified beneficiaries are to be approved by the Gram Sabha or in an open general meeting of the residents of the village. The list of the assisted beneficiaries is also displayed on the notice boards of blocks and Panchayat offices, in order to ensure that deserving beneficiaries are given assistance and undeserving beneficiaries are eliminated.

The NREP is also implemented by DRDAs. Here also the involvement of Panchayati Raj Institutions in the implementation is envisaged to ensure that the benefits to the community are maximised.

Statement-I				
<i>Families assisted under IRDP</i>				
Sl.No.	Name of the State	Aurchievements during		
		1982-83 (Nos)	1983-84 (Nos)	1984-85 (Nos)
1	2	3	4	5
1	Andhra Pradesh	284783	249259	273328
2	Assam	39588	60423	164174
3	Bihar	362354	430145	601837
4	Gujarat	173790	183965	172090
5	Haryana	158678	100407	95054
6	Himachal Pradesh	45755	43296	43191
7	Jammu & Kashmir	35435	44571	56952

1	2	3	4	5
8	Karnataka	178856	202228	182651
9	Kerala	127798	120547	104714
10	Madhya Pradesh	313870	325093	321169
11	Maharashtra	219690	256052	234272
12	Manipur	8358	5438	10958
13	Meghalaya	7457	1017	4058
14	Nagaland	8087	10520
15	Orissa	252453	217073	213119
16	Punjab	98435	72963	74136
17	Rajasthan	183402	163421	158994
18	Sikkim	3158	2656	3856
19	Tamil Nadu	271563	277641	233264
20	Tripura	9122	10692	11457
21	Uttar Pradesh	554930	643272	694951
22	West Bengal	95607	236150	280841
23	A & N Islands	73	257	533
24	Arunachal Pradesh	13685	9241	12395
25	Chandigarh	405	692	109
26	D & N Haveli	249	660	757
27	Delhi	5027	4017	3200
28	Goa, Daman & Diu	6616	6938	6800
29	Lakshadweep	312	564	634
30	Mizoram	1977	4749	3575
31	Pondicherry	1971	3820	8191
	ALL INDIA	3455447	3685334	3981781

Statement-II

Progress of Employment Generated and funds utilised under NREP

Sl.No.	States/U.Ts.	Employment Generated (lakh mandays)		
		1982-83	1983-84	1984-85
1	Andhra Pradesh	336.30	263.68	270.73
2	Assam	43.00	56.43	88.74
3	Bihar	450.64	375.86	506.51
4	Gujarat	216.53	133.14	99.61
5	Haryana	16.12	16.75	18.34
6	Himachal Pradesh	16.17	14.74	13.96

1	2	3	4	5
7	Jammu & Kashmir	17.08	21.11	30.82
8	Karnataka	271.22	228.88	400.52
9	Kerala	107.32	118.78	143.20
10	Madhya Pradesh	279.93	267.40	235.15
11	Maharashtra	188.42	183.60	330.28
12	Manipur	3.02	2.29	2.70
13	Meghalaya	2.13	1.04	2.26
14	Nagaland	3.62	4.00	2.79
15	Orissa	176.61	132.25	158.37
16	Punjab	28.29	17.45	17.06
17	Rajasthan	48.16	67.38	97.22
18	Sikkim	2.18	2.35	2.60
19	Tamil Nadu	495.13	341.29	366.73
20	Tripura	13.73	9.52	6.74
21	Uttar Pradesh	415.36	459.80	516.70
22	West Bengal	360.00	287.78	211.87
<i>Union Territories:</i>				
23	A & N Islands	2.99	4.16	3.66
24	Arunachal Pradesh	1.16	4.41	3.86
25	Chandigarh	0.04	0.32	0.38
26	D & N Haveli	0.01	0.81	1.96
27	Delhi	0.16	0.24
28	G. & D. & Diu	2.28	4.56	3.86
29	Lakshadweep	0.49	1.89	1.49
30	Mizoram	6.54	0.80	2.17
31	Pondicherry	1.56	2.95	3.04
ALL INDIA		3512.03	3027.60	3523.10

Drought relief for the Marathwada region in Maharashtra

759. MISS. SAROJ KHAPARDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a large number of villagers in Marath-

wada have been affected recently by grim drought conditions in that region;

(b) if so, the details of the losses suffered by the people in terms of crops and cattle and the number of people affected thereby;

(c) whether any Central assistance was given to that region; and